

**IN THE NATIONAL COMPANY LAW TRIBUNAL,**  
**NEW DELHI COURT III**

**Item No.106**

New IA-2436/2023

In

IB-431(ND)/2019

**IN THE MATTER OF:**

M/s. Shree Balaji Refractories Co

**Vs.**

M/s. RGTL Industries Ltd.

**.....APPLICANT/PETITIONER**

**.....RESPONDENT**

**SECTION**

**U/s 9 of IBC, 2016**

**Order delivered on 03.05.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Sumesh Dhawan, Adv. Vatsala Kak,  
Adv. Raghav Dembla, Adv. Shaurya Shyam

For the Respondent :

**ORDER**

**New IA-2436/2023:-**

Heard Mr. Sumesh Dhawan, Learned Counsel appearing for the Applicant.

Issue notice to the Respondent.

The Applicant is directed to serve notice along with a copy of this petition to the Respondent by all modes and file proof of service along with an affidavit within five days. The Respondent shall file its report affidavit within one week after receipt of notice.

List the matter on **17.05.2023**.

Sd/-  
**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

Sd/-  
**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**